

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.484/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company		Balaji Tracom Pvt.LtdVs- Registrar of Companies, WB		
Under Section		252 (3)		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
١. 2. 3.	Ms. Swa Mr Sic Ms. N	pra Choubly. Chartha Shorma. Vamrata Basu	For the Petitioners. ORDER	Maduulakha 21/9/17

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Heard. Admit.

Issue notice on the Registrar of Companies, West Bengal [RoC]. For his report. Report may be filed by 30/10/2017.

Registry is directed to issue notice and handover the notice to the petitioner for making effective service of notice on RoC. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 15/11/2017.

(Jinan K.R.)

Sdf-

Member (J)

Sdf-

(Vijai Pratap Singh) Member (J)